

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 252
70/241-242/ND/2019

IN THE MATTER OF:

Anjali Bhardwaj & Ors.

... Applicant/Petitioner

Versus

M/s. S.S. Millenium Realtech Pvt.
Ltd.

... Respondent

Under Section: 241-242

Order delivered on 03.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Adv. Jugal Bagga, Counsel for the Petitioner, Adv. R.K. Gupta and Mr. Ujjal on behalf of the Petitioner
Ms. Kirtikar Sukul Adv.

ORDER

Renotify this case on 19.04.2021



(T.S SINGH)
COURT OFFICER